## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No. CP No.161/ BB/2017	-	Await report from ROC	252(1)	M/s. / Mr.  Actis Infrastructure Pvt. Ltd. Vs ROC

NO. & PHONE NUMBER

1 PARAMESAWAR

C. PLOT (CC)

NAME (IN CAPITAL)

SL.

PETITIONER

REPRESENTATION TO WHOM

Pher

**SIGNATURE** 

G. BHAT (PCS) 9449134152

## ORDER

PCS for Petitioner is present. Await report from ROC, Karnataka. List it on 13.02.2018.

Member (T)

Member (J)